

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
02.08.2022 TO 03.08.2022**

Scrutiny Date From

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS N.A	Sec 60(5)	03-08-2022	pagination wrong according your pdf and need to sign and every pages true copy	Avinash Bhati
2	25-07-2022	Restoration Application (IBC)	710102059952022	COMPANY PETITION IB (IBC)/286(PB)2019	ANANYA INFRAVENTURES PRIVATE LIMITED VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-08-2022	Affidavit not in order as explained.	MAYANK GOEL
3	25-07-2022	Interlocutory Application (I.B.C)	710102059872022	COMPANY PETITION IB (IBC)/1395(PB)2019	AXIS BANK LTD. VS SVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-08-2022	memo party missing in index	Aditi Mittal
4	27-07-2022	Interlocutory Application (I.B.C)	710102060662022	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	02-08-2022	Update Fees details.	Mr. jitendra kumar
5	27-07-2022	Interlocutory Application (I.B.C)	710102060602022	COMPANY PETITION IB (IBC)/1053(PB)2020	LEADING HOTELS LTD VS LEADING HOTELS LTD	Sec 60(5)	02-08-2022	court fee 1 rs missing please upload application	Madhur Dhingra
6	26-07-2022	Company Application(Comp anies Act)	710102060482022	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	MOHIT GOYAL VS LEADING HOTELS LTD	Rule 11 of NCLT	03-08-2022	Pagination not clear after 26 welfare missed @25 rs	RAGHAVENDRA MOHAN BAJAJ
7	27-07-2022	Interlocutory Application (I.B.C)	710102060622022	COMPANY PETITION IB (IBC)/1018(ND)2020	MUKESH KUMAR JAIN VS C.NET COMMUNICATION S (INDIA) PRIVATE LIMITED	Sec 60(5)	03-08-2022	Pg-53,58,70,78,104 not clear	MUKESH KUMAR JAIN
8	26-07-2022	Interlocutory Application (I.B.C)	710102060402022	COMPANY PETITION IB (IBC)/578(ND)2021	DALMIA POLYMERS LLP VS TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	03-08-2022	application missed	Umesh
9	30-07-2022	Interlocutory Application (I.B.C)	710102062172022	COMPANY PETITION IB (IBC)/600(ND)2021	IT POWER CONSULTING PRIVATE LIMITED VS YOGESH KUMAR GUPTA	Sec 60(5)	02-08-2022	application missing	VINOD KUMAR CHAURASIA

10	01-08-2022	Company Application(Comp anies Act)	710102062402022	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	CHANDER KISHORE MADAN VS M/S ROINET SOLUTIONS PVT LTD	Rule 11 of NCLT	02-08-2022	Memo Party Missing wrong arrange	PREETI
11	01-08-2022	Interlocutory Application (I.B.C)	710102062442022		SUNITA AGARWAL VS SPAZE TOWERS PVT LTD	Sec 60(5)	02-08-2022	main case not link and 10,31-37,49-57,93,96, not clear page	VIPUL SRIVASTAV ADVOCATE
12	01-08-2022	Interlocutory Application (I.B.C)	710102062522022	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI R P FOR TIRUPATI INFRAPROJECT LIMITED VS L & L HOSPITALITY AND AVIATION PVT LTD	Application under any other provisions- IBC	03-08-2022	73-74,87,141-149, not clear page	ABHISHEK
13	01-08-2022	Interlocutory Application (I.B.C)	710102062362022	COMPANY PETITION IB (IBC)/1243(ND)2018	SIBA KUMAR MOHAPATRA VS L & L HOSPITALITY AND AVIATION PVT LTD	Application under any other provisions- IBC	03-08-2022	page number wrong after 16 page and stamp paper missing and welfare and court fee missing in vakalatnama	Meghna
14	01-08-2022	Interlocutory Application (I.B.C)	710102062352022	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG (LIQUIDATOR) VS L & L HOSPITALITY AND AVIATION PVT LTD	Application under any other provisions- IBC	03-08-2022	24-38,41-45not clear page and stamp paper missing	Vikas Garg
15	01-08-2022	Interlocutory Application (I.B.C)	710102062462022	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA LIQUIDATOR OF FLPL LOGISTICS PVT. LTD. VS L & L HOSPITALITY AND AVIATION PVT LTD	Sec 54(1)	03-08-2022	memo party missing and 27-28 not clear page	Abhishek
16	01-08-2022	Interlocutory Application (I.B.C)	710102062532022	COMPANY PETITION IB (IBC)/448(PB)2017	NAGENDRA SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	03-08-2022	20-22,26,28,30-55,58-65,67-78, not clear page and court fee missing in vakalatnama and true copy sign missing and page 80 not mention in index	SUKRITI KASLIWAL
17	01-08-2022	Interlocutory Application (I.B.C)	710102062422022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	03-08-2022	10-13 not clear page	MADHU JUNEJA
18	01-08-2022	Interlocutory Application (I.B.C)	710102062452022	COMPANY PETITION IB (IBC)/160(PB)2018	RANJIT KAPOOR VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Application under any other provisions- IBC	03-08-2022	memo party missing and section wrong	LexCounsel
19	30-07-2022	Interlocutory Application (I.B.C)	710102062102022	COMPANY PETITION IB (IBC)/777(ND)2019	VIVEK SHARMA VS LAKHAN SINGH	Sec 43(1) r/w Sec 44 (1),Sec 66(1),Application under any other provisions- IBC	02-08-2022	due payment other section 66,69	Sayan

20	30-07-2022	Interlocutory Application (I.B.C)	710102062162022	COMPANY PETITION IB (IBC)/355(ND)2020	RP GAURAV SRIVASTAVA VS LAKHAN SINGH	Sec 12(2)	02-08-2022	memo party missing and page 1,3,10-17,20-26,28-30,32-35 not clear page	Indrajeet Singh
21	28-07-2022	Interlocutory Application (I.B.C)	710102061142022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RESOLUTION PROFESSIONAL VS SUNIL GHORAWAT AND ORS	Sec 43(1) r/w Sec 44 (1)	03-08-2022	page 58-61,85,87,89-93,119,121-130,139-165,167,169,179, not clear page	SAMAKSH GOYAL
22	31-07-2022	Company Application(Comp anies Act)	710102062282022	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	MANILA RESORTS PVT. LTD. VS SUNIL GHORAWAT AND ORS	Sec 425	02-08-2022	case type wrong and main case not link	SUMEDHA
23	31-07-2022	Interlocutory Application (I.B.C)	710102062242022	COMPANY PETITION IB (IBC)/31(ND)2021	MRS. NISHTHA NIGAM VS MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	02-08-2022	stamp paper missing	SHAIENDRA SRIVASTAVA
24	01-08-2022	Interlocutory Application (I.B.C)	710102062432022		SURINDER PAL SINGH & ORS VS SPAZE TOWERS PVT LTD	Sec 60(5)	02-08-2022	main case not link and 29-35,47-55,91,94, not clear page and sign missing in application page	VIPUL SRIVASTAV ADVOCATE
25	31-07-2022	Interlocutory Application (I.B.C)	710102062302022	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG (LIQUIDATOR) VS SPAZE TOWERS PVT LTD	Application under any other provisions- IBC	02-08-2022	18-33 not clear page and stamp paper missing	Vikas Garg
26	31-07-2022	Interlocutory Application (I.B.C)	710102062252022	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED VS SPAZE TOWERS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	02-08-2022	26-31 not clear page	ABHISHEK
27	02-08-2022	Interlocutory Application (I.B.C)	710102062642022	COMPANY PETITION IB (IBC)/1768(ND)2018	NEEPA UPADHYAYA VS H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	03-08-2022	sign missing in application page and stamp paper missing and merge into one pdf	Gautam
28	03-08-2022	Interlocutory Application (I.B.C)	710102063012022	COMPANY PETITION IB (IBC)/60(PB)2021	PANKAJ KHETAN VS MR. ANKUR TAYAL	19(2)	03-08-2022	Page No. 27-28 Ture Copy Sign Missing Page No. 73, Not Clear	Pankaj Khetan
29	01-08-2022	Interlocutory Application (I.B.C)	710102062482022	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP VS MR. ANKUR TAYAL	Rule 11 of NCLT, 2016	03-08-2022	50,64-66, not clear page	SWATI SALUJA
30	02-08-2022	Interlocutory Application (I.B.C)	710102062622022	COMPANY PETITION IB (IBC)/1768(ND)2018	HIREN UPADHYAYA VS H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	03-08-2022	sign missing in application page merge into one pdf and stamp paper missing	Gautam

31	02-08-2022	Interlocutory Application (I.B.C)	710102062592022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS VIJAY KISHORE SAXENA	Rule 11 of NCLT, 2016	03-08-2022	notary missing stamp and affidavit and page 9 not mention index	Mr. jitendra kumar
32	02-08-2022	Interlocutory Application (I.B.C)	710102062672022	COMPANY PETITION IB (IBC)/702(ND)2018	NAVEEN KUMAR JAIN VS VIJAY KISHORE SAXENA	Sec 60(5)	03-08-2022	memo party missing	Ravin Kapur
33	03-08-2022	Interlocutory Application (I.B.C)	710102062792022	COMPANY PETITION IB (IBC)/345(ND)2022	BEST AGROLIFE LIMITED VS VIKAS ECOTECH LIMITED	Sec 60(5)	03-08-2022	Need to translate every Hindi pages and mention on top for every page	Ajeyo Sharma
34	03-08-2022	Interlocutory Application (I.B.C)	710102063082022	COMPANY PETITION IB (IBC)/2455(PB)2019	M/S. BHASIN INFOTECH & INFRASTRUCTURE PVT LTD @ M/S. MIST AVENUE PVT LTD VS M/S. ALL TECH BUILDING SYSTEMS LIMITED	Rule 11 of NCLT, 2016	03-08-2022	memo party missing	Vaish Associates
35	03-08-2022	Interlocutory Application (I.B.C)	710102063062022	COMPANY PETITION IB (IBC)/109(ND)2022	VISHAL PRATAP SINGH & ORS. VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	03-08-2022	additional affidavit separate file	RISHI
36	02-08-2022	Interlocutory Application (I.B.C)	710102062612022	COMPANY PETITION IB (IBC)/456(ND)2018	HDFC BANK LIMITED VS ATUL KUMAR KANSAL	Sec 60(5)	03-08-2022	28-37,54,69-70,72-76, not clear page and 79,83,117,121, hindi page and court fee missing and sign true copy missing	Dhruv Gupta
37	03-08-2022	Interlocutory Application (I.B.C)	710102063072022	COMPANY PETITION IB (IBC)/731(PB)2018	RD ENGINEERS (INDIA) PVT. LTD. VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	03-08-2022	12-13 not clear page and sign missing in application	Dhruv
38	03-08-2022	Interlocutory Application (I.B.C)	710102062992022	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS MAK MOBILITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-08-2022	Memo Party Missing and Need to Sign Application Every Pages Page 9-38 True Copy Sign Missing	Shilpa Chohan
39	07-03-2022	Company Petition IB (IBC)	710102018262022		SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	1rs court fee missed on vakalatnama ,only	M.ANIL KUMAR
40	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU MAGANTI	Section 95(1)	03-08-2022	notary stamp and notary date missed,	Sougat Sinha

41	09-06-2022	Company Appeal(Companies Act)	710102047602022		BANK OF BARODA VS ANKINEEDU MAGANTI	Sec 252 (3)	03-08-2022	Pgs cut 223 to 225,226 to 229,233,235,236, pgs not clear 247	Sougat Sinha
42	30-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102051132022		AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	03-08-2022	Pg no 336,597,738,1580,2160,3139,3859,4058,4945 to 4947,6525 to 6527,6814,6817,6818,6819,7127,7645,7646,7659,7664,7669 to 7671,7778,7784,7790,7806,8077 to 8079,8088,8255,8256,8289 to 8291,8360,8361,8380,8381,8419,8421,8516,8517,8662,8767 to 8769,8845,8846,8903,8917 to 8919,9822,9823,10506,11486,11606,12887,12890,12894,12899,12957 to 12958,12960,12963,12970,12972,13108,13111,13116,13166,131	Sougat Sinha
43	08-07-2022	Company Petition IB (IBC)	710102053542022		RASHI PERIPHERALS PRIVATE LIMITED VS GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	page:163, not clear, volume 1 index missed, etc	Ajay
44	13-07-2022	Company Petition IB (IBC)	710102055042022		SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	03-08-2022	All petition sign missed, E- Stamp Missed, 1-20 page numbering cut, Not Clear Page No. 40 to 42, 46, 47, 49 to 57, 60, Page No. 45 to 55, 80 to 87, 98 to 171 True Copy and Sign missed, Page No. 82, 83, Dim page, page:21A notary missed, vakalatnama 25rs advocate welfare and 3rs court fee missed, etc	Debopriyo Moulik
45	15-07-2022	Company Appeal(Companies Act)	710102056072022		SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	Sec 252 (3)	03-08-2022	Pgs not clear 41,68,74,80,83,84 pg no 63,72 cut	NARESH
46	15-07-2022	Company Petition IB (IBC)	710102056092022		SBM BANK (INDIA) LIMITED VS MR. VINAYAK CHATTERJEE	Section 95(1)	02-08-2022	supporting affidavit wrong arrange(after petition)etc	NARESH

47	15-07-2022	Company Petition IB (IBC)	710102056592022		DE SOUZA LEISURES PRIVATE LIMITED VS MYPREFERRED TRANSFORMATIO N ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	memo of parties	Raghav
48	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	03-08-2022	2nd volume index sign missed, and 65B certificate missed, etc	Vaibhav
49	21-07-2022	Company Petition IB (IBC)	710102058732022		SGY PROPERTIES PRIVATE LIMITED VS VATIKA LIMITED	IBC Under Sec 9	03-08-2022	jurisdiction Chandigarh	RANA
50	23-07-2022	Company Petition IB (IBC)	710102059472022		SANDHAR ECCO GREEN ENERGY PRIVATE LIMITED VS VATIKA LIMITED	IBC Section 59	02-08-2022	volume 1 master index missed, "before the national law company tribunal heading"; not mention in volume 2 index, etc	SHASHANK
51	22-07-2022	Company Petition IB (IBC)	710102059292022		DEEPAK KUMAR VS UNION BANK OF INDIA AND ORS.	Section 94(1)	03-08-2022	Not Clear Page No.105 to 112, (dim and blur)	Chaitanya Bansal
52	24-07-2022	Company Petition IB (IBC)	710102059732022		M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	Vakaltnama 1rs Court fee missed, proof of service missed,	GAURAV
53	26-07-2022	Company Petition IB (IBC)	710102060252022		RUDOLF SALES PRIVATE LIMITED(THROUGH LIQUIDATOR) VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	02-08-2022	brief of synopsis and list of dates not mention in pdf, page:170, 176 not clear, wrong section and case type wrong, contact to registry,etc	Mansij
54	26-07-2022	Company Petition IB (IBC)	710102060192022		BUCKS MARKETING PRIVATE LIMITED- THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	02-08-2022	brief of synopsis and list of dates not mention in pdf, page:176 not clear, wrong section and case type wrong, contact to registry,etc	Mansij
55	26-07-2022	Company Petition IB (IBC)	710102060272022		DINESH KUMAR BANSAL VS UNION BANK OF INDIA AND ORS.	Section 94(1)	02-08-2022	page:70-75, 103-110, 117-120, not clear, etc	Chaitanya Bansal

56	27-07-2022	Company Petition (Companies Act)	710102060742022		MR. RISHIPAL SINGH VS SHANI CORPORATION LIMITED	Sec. 241(1),Sec. 242(4)	03-08-2022	Pgs not clear 86,91,105,106, 3rs court fees missed in vakaltnama, advance service missed of main respondent	VISHRUT JAIN
57	29-07-2022	Company Petition IB (IBC)	710102061482022		B.P.PACKAGINGS PRIVATE LIMITED VS SHIV SHAKTI PACKMAT PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	25rs advocate welfare missed only	VAKATI
58	28-07-2022	Company Petition IB (IBC)	710102061262022		CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	02-08-2022	wrong format of petition, etc	Ramanathan N
59	28-07-2022	Company Petition IB (IBC)	710102061272022		BHOTIKA TRADE AND SERVICES PRIVATELIMITED VS AVINASH EM PROJECTS PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	page:9 missed, page:19, 29, 30 not clear, page: Hindi, etc	shivam
60	29-07-2022	Transfer Petition (IBC)	710102061552022		JITENDRA V KIKAVAT VS BANK OF BARODA	Rule16(d),NCLT Rules,2016 IBC	03-08-2022	wrong case type (transfer application) document uncompleted, volume 2 not uploaded, volume wise index missed, memo of parties missed, contact to registry etc	Ankit Parashar
61	29-07-2022	Company Petition IB (IBC)	710102061812022		ROADWINGS INTERNATIONAL PVT LTD VS CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	03-08-2022	petition every pages sign by client, page:34 cut, page:141, 152-153, not clear, 25rs advocate welfare and 3rs court fee missed, true copy sign missed on every pages of annexures, etc,	Abhishek Swarup
62	29-07-2022	Company Petition IB (IBC)	710102061882022		SATISH KUMAR NANGIA VS BARRACUDA CAMOUFLAGE PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	counsel details missed in index, page:43, 72, missed, page:76, 113-120 not clear, true copy sign missed on every pages of annexures, etc	Vivek Jaiswal
63	29-07-2022	Company Petition IB (IBC)	710102061922022		STATE BANK OF INDIA VS SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	03-08-2022	page:61-62, cut, page:204 , 245, 440- 443, clear,etc	Atul Sharma

64	02-08-2022		0710102130842019/12	COMPANY PETITION IB (IBC)/2582(ND)2019	JAKSON LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	Page No:26,29-33 is Not clear, Translate the Page No:38-81.	
65	02-08-2022		0710102169452019/6	COMPANY PETITION IB (IBC)/18(ND)2020	INDIA WOOD CRAFTS Vs. M/S NBCC(INDIA) LTD & ORS.	IBC Under Sec 9	02-08-2022	Page No:26,29-33 is Not clear, Translate the Page No:38-81.	
66	02-08-2022		0710200400502007/68	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL Vs. M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	02-08-2022	Page No:24-37 is not Clear.	
67	03-08-2022		0710102004822022/5	COMPANY PETITION IB (IBC)/86(ND)2022	BSL CASTINGS PRIVATE LIMITED Vs. S.D. ENGINEERSTECH PRIVATE LIMITED	IBC Under Sec 9	03-08-2022	Please rotate all the Pages.	
68	03-08-2022		0710102012642022/1	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2022	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	03-08-2022	Stamp Paper is Missing.	
69	03-08-2022		0710102089742021/6	COMPANY PETITION IB (IBC)/740(PB)2021	HARISH KUMAR Vs. SOLITAIRE INFOMEDIA PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	03-08-2022	Please Rotate in Portrait Direction Page No:5-15.	
70	03-08-2022		0710102117262020/4	COMPANY PETITION IB (IBC)/45(PB)2021	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED	IBC under Sec 7	03-08-2022	Page No:33-40,54,69 is not Clear.	
71	02-08-2022		7100000000000000	ISKCON INFOTECH PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
72	02-08-2022		7100000000000000	PJ ENERGY PRIVATE LIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
73	02-08-2022		7100000000000000	PEARL APPAREL FASHIONS LIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
74	02-08-2022		7100000000000000	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
75	02-08-2022		7100000000000000	COMMONWEALTH POWER (INDIA) PRIVATELIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
76	02-08-2022		7100000000000000	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
77	02-08-2022		7100000000000000	PAMBA ENGINEERING AND CONSTRUCTIONCOMPANY PRIVATE LIMITED Vs.	IBC Section 59		03-08-2022	Wrong document filed, please attache order	

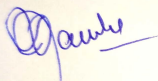
78	02-08-2022		710000000000000	SIPAL ENGINEERING PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	IBC Section 59		03-08-2022	Wrong document filed, please attache order	
79	01-08-2022		0710102010502021/5	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(K SURE) Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	01-08-2022	Order Not Show Please Upload Once again Technical Error	
80	01-08-2022		0710102015722022/3	COMPANY APPEAL(COMPANIES ACT)/29(ND)2022	Vs.	Sec 252 (1) - By Government Body	01-08-2022	True Copy Sign Missing in All Annexure	
81	01-08-2022		0710102021652021/4	COMPANY PETITION IB (IBC)/344(ND)2021	SHEELA SHARMA AND ORS Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	01-08-2022	Volume 1 Index Missing and True Copy Sign Missing in All Annexure	
82	01-08-2022		0710102029362022/3	COMPANY PETITION (COMPANIES ACT)/74(ND)2022	PREETI JAIKISHAN BHAGCHANDKA Vs. NEGOLICE INDIA LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3)	01-08-2022	Page No. 37, 40, 46-48, 58, 91, 94, 105, 131, 133, 137, Page Not clear	
83	01-08-2022		0710102034012022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2022	NEWAGE CAPITAL SERVICES PRIVATE LIMITED Vs. NEWAGE RANCH PVT. LTD.	Sec. 230-232, Sec 234	01-08-2022	1 Rs. Court Fess Missing in Vakalatnama	
84	01-08-2022		0710102034862022/3	COMPANY PETITION IB (IBC)/395(ND)2022	CANARA BANK THROUGH RP Vs. KARAN A CHANANA	Section 95(1)	01-08-2022	Affidavit and Vakalatnama Separately Filed	
85	01-08-2022		0710102034872022/2	COMPANY PETITION IB (IBC)/396(ND)2022	CANARA BANK THROUGH RP Vs. ANITA DAING	Section 95(1)	01-08-2022	Affidavit and Vakalatnama Separately Filed	
86	01-08-2022		0710102042512021/3	COMPANY PETITION IB (IBC)/346(ND)2021	SIMRANJIT SINGH KOHLI Vs. ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	01-08-2022	Wrongly Filed	
87	01-08-2022		0710102043352022/2	INTERLOCUTORY APPLICATION (I.B.C)/2889(PB)2022	REDMALL VAYAPARI WELFARE ASSOCIATION Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	01-08-2022	Volume 4 Missing and Page Not Mentioned in Index and Volume Wise Index Missing and Volume 1 Repeated once Again Page No. 30-98 Page Not Clear and Page No. 170-173 Need to English Translate Copy and True Copy sign Missing in All Annexure	

88	01-08-2022		0710102043482022/2	CONTEMPT PETITION (IBC)/15(ND)2022	SANDEEP KUMAR BHATT Vs. REGIONAL MANAGER UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA) (PREVIOUSLY UPSIDC)	Rule 11 of NCLT, 2016	01-08-2022	Vakalatnama in Hindi Need in English Vakalatnama and Index Missing	
89	02-08-2022		0710102005752022/6	COMPANY PETITION IB (IBC)/155(ND)2022	NITIKA CHOUDHARY & ANR Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	IBC under Sec 7	02-08-2022	Stamp Paper Not Allowed in Vakalatnama only Need to Vakalatnama	
90	02-08-2022		0710102008332022/2	COMPANY PETITION IB (IBC)/152(ND)2022	THE BANK OF BARODA LIMITED Vs. UMESH PADIA	Section 95(1)	02-08-2022	Page No. 4 Wrong Arrange Page	
91	02-08-2022		0710102022292022/3	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATION SYSTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	Affidavit Back Date	
92	02-08-2022		0710102024412020/4	COMPANY PETITION IB (IBC)/623(ND)2020	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	E-Stamp Paper Missing and True Copy Sign Missing	
93	02-08-2022		0710102026042022/2	COMPANY PETITION IB (IBC)/341(ND)2022	INDO JAPAN AIR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	02-08-2022	Wrongly Filed Need to be IA	
94	02-08-2022		0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED Vs. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	Need to Every Pages Applicant Sign and Affidavit Verify Back Date	
95	02-08-2022		0710102028452020/8	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	02-08-2022	Applicant Details Missing	

96	02-08-2022		0710102032052022/3	COMPANY PETITION IB (IBC)/450(ND)2022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	IBC Section 59	02-08-2022	Master Index Missing and Volume 2 in Page Missing and Volume 2 Page Wrong	
97	02-08-2022		0710102034272021/13	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	02-08-2022	Wrongly Filed Need to IA	
98	02-08-2022		0710102035852021/6	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	02-08-2022	Synopsis and Vakalatnama Separately Filed	
99	02-08-2022		0710102038292022/1	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA Vs. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	02-08-2022	Page No. 72-73 Page Not Clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
100	02-08-2022		0710102038812021/5	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	02-08-2022	Page No. 8-10 Need to English Translate Copy and Please Mentioned True Typed Copy Page No.	
101	02-08-2022		0710102038962022/1	INTERLOCUTORY APPLICATION (I.B.C)/3125(PB)2022	PARTHA SARATHY SARKAR Vs. MAYANK MEHTA ASSISTANT GENERAL MANAGER ? IBBI	Application under any other provisions- IBC,Application under any other provisions- IBC,Rule 11 of NCLT, 2016	02-08-2022	Incomplete Documents	
102	02-08-2022		0710102044322022/2	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	02-08-2022	Wrongly Filed Need to be IA	
103	02-08-2022		0710102044702022/1	COMPANY PETITION IB (IBC)/446(ND)2022	KRISHIV POLY PRODUCTS LLP Vs. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	02-08-2022	Affidavit Back Date	
104	02-08-2022		0710102044722022/1	COMPANY PETITION IB (IBC)/447(ND)2022	NAPIN IMPEX LIMITED Vs. GROMOR OVERSEAS LIMITED	IBC Under Sec 9	02-08-2022	Affidavit Back Date	

105	02-08-2022		0710102051522021/8	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	02-08-2022	E-Stamp Paper and Affidavit Missing	
106	02-08-2022		0710102055162021/10	COMPANY PETITION (COMPANIES ACT)/135(PB)2021	ASIAN HOTELS (EAST) LIMITED & ORS. Vs. ASIAN HOTELS (WEST) LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	02-08-2022	Only Proof of Service Show Please Document Upload once Again	
107	02-08-2022		0710102057612021/1	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA Vs. APOORVA JOSHI	Section 95(1)	02-08-2022	3 Rs. Court Fess Missing in Vakalatnama	
108	02-08-2022		0710102068402020/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	02-08-2022	20 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Annexure and Affidavit in Merge one PDF	
109	02-08-2022		0710102068772021/2	INTERLOCUTORY APPLICATION (I.B.C)/4402(ND)2021	DEBASHIS NANDA Vs. PANKAJ SINGH & ORS	Sec 43(1) r/w Sec 44 (1)	02-08-2022	2 Rs. Court Fess Missing in Vakalatnama	
110	02-08-2022		0710102076212020/10	INTERLOCUTORY APPLICATION (I.B.C)/3587(ND)2020	M L GUPTA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Sec 60(5)	02-08-2022	Page NO. 7-131 True Copy Sign Missing	
111	02-08-2022		0710102076812019/9	COMPANY APPLICATION(IBC)/700(PB)2019	PRAVEEN DUA Vs. SRS REAL ESTATE LIMITED	Sec 60(5)	02-08-2022	Need to be IA	
112	02-08-2022		0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	02-08-2022	Order Copy Missed	
113	02-08-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)	02-08-2022	Page No. 12-13 185 Page Not Clear	
114	02-08-2022		0710102084582021/4	COMPANY PETITION IB (IBC)/705(ND)2021	UGRO CAPITAL LIMITED Vs. SAMYAK METALS PRIVATE LIMITED	IBC under Sec 7	02-08-2022	True Copy Sign Missing in Annexure	
115	02-08-2022		0710102085062021/3	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	02-08-2022	Page No. 618-620, 643, 645, 658, 660, 662, 664, 666, 668, 670, 672, 674, 676, 678, 680, 739,764, 766, 774, 776, 782, 839, 841, Pages Cut Scan Properly 780, Page Not Clear and Please Contact to Registry	

116	02-08-2022		0710102089272021/6	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	ANKUR GOEL Vs. HIMGIRI FINCAP LIMITED	Sec. 271-273	02-08-2022	Need to be IA	
117	02-08-2022		0710102117832020/2				02-08-2022	1 Rs. Court Fess Missing in Vakalatnama	
118	03-08-2022		0710102/06301/2022				03-08-2022	Page No. 27-28 True Copy Sign Missing Page No. 73, Not Clear	
119	03-08-2022		0710102/06299/2022				03-08-2022	Memo Party Missing and Need to Sign Application Every Pages Page 9-38 True Copy Sign Missing	



DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI.
 ROOM NO:-103
 011-24361890